

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1869
TO BE ANSWERED ON 30TH JULY, 2018**

Toilets in Schools

**†1869. DR. BANSHILAL MAHATO:
SHRI RAHUL KASWAN:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of toilets constructed in schools against the target set under 'Swachh Bharat Swachh Vidyalaya', State/UT-wise;
- (b) whether the set targets for the said campaign have been achieved;
- (c) if so, the details thereof and if not, the reasons therefor, State/UT-wise; and
- (d) the status of construction of toilets for women and girls in schools, State/UT-wise along with the time frame set for making toilets proper of standard accessible to them?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (c) Under the Swachh Vidyalaya initiative taken in collaboration with State and UT Governments, Public Sector Undertakings (PSUs) and Private Corporates, 4.17 lakh toilets including 1.91 lakh girls' toilets were constructed/re-constructed in 2.61 lakh government elementary and secondary schools in one year period upto 15th August, 2015. State/UT-wise details of toilets constructed/re-constructed under the initiative meeting the target set, are at Annexure-I.

(d) Section 19 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for norms and standards for a school. The appropriate Governments have the responsibility and mandate to provide school infrastructure including toilets in schools in accordance with the norms prescribed in the Schedule to the RTE Act, 2009 and respective State RTE Rules. All States and UTs have been advised to comply with the provision of the RTE Act, 2009 which inter alia states that every school building should have separate toilets for boys and girls, and to fill up gaps, if any, and ensure availability and functionality of boys' and girls' toilets in all the schools. Construction of toilets in schools across the country to ensure adequate number of toilets as per student strength in the school or upgradation of schools is a continuous process.

The Department of School Education and Literacy has formulated an Integrated Scheme for School Education – Samagra Shiksha, which subsumes the Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE). Samagra Shiksha effective from 1st April, 2018 supports States for strengthening of existing government schools, and for creation and augmentation of infrastructure facilities including toilets in schools based on the gaps determined from Unified District Information System for Education (UDISE) and proposals received from respective State/UT. The scheme also envisages an annual recurring composite school grant ranging from Rs. 25,000/- to Rs. 1,00,000/- per annum depending upon the number of students, for all government schools. Each school is required to spend atleast 10% of the composite school grant on activities including maintenance of toilets related to Swachhata Action Plan. The scheme also provides for annual maintenance and repair of existing school building, toilets and other facilities to upkeep the infrastructure in good condition.

Under the erstwhile SSA scheme, construction of 3.95 lakh boys' toilets, 5.18 lakh separate girls' toilets and 1.41 lakh toilets for children with special needs (CWSN) were sanctioned, out of which States and UTs have reported construction of 3.76 lakh boys' toilets, 5.07 lakh separate girls' toilets and 1.21 lakh toilets for CWSN till 31.03.2018. Under the erstwhile RMSA scheme, 70,244 toilets were sanctioned, out of which States and UTs have reported construction 49,692 toilets till 31.03.2018. The State/UT-wise details of girls' toilets sanctioned and constructed, up to 31.03.2018, under erstwhile schemes of SSA and RMSA is at Annexure-II.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1869 FOR 30.07.2018 ASKED BY DR. BANSHILAL MAHATO AND SHRI RAHUL KASWAN REGARDING TOILETS IN SCHOOLS**

Statement showing State/UT-wise toilets constructed/re-constructed under the Swachh Vidyalaya Initiative (SVI)

S. No.	State/UT	No. of toilets constructed/re-constructed under SVI
1	Andaman & Nicobar Islands	71
2	Andhra Pradesh	49,293
3	Arunachal Pradesh	3,492
4	Assam	35,699
5	Bihar	56,912
6	Chandigarh	0
7	Chhattisgarh	16,629
8	Dadra and Nagar Haveli	78
9	Daman and Diu	16
10	Delhi	0
11	Goa	138
12	Gujarat	1,521
13	Haryana	1,843
14	Himachal Pradesh	1,175
15	Jammu and Kashmir	16,172
16	Jharkhand	15,795
17	Karnataka	649
18	Kerala	535
19	Lakshadweep	0
20	Madhya Pradesh	33,201
21	Maharashtra	5,586
22	Manipur	1,296
23	Meghalaya	8,944
24	Mizoram	1,261
25	Nagaland	666
26	Odisha	43,501
27	Puducherry	2
28	Punjab	1,807
29	Rajasthan	12,083
30	Sikkim	88
31	Tamil Nadu	7,926
32	Telangana	36,159
33	Tripura	607
34	Uttar Pradesh	19,626
35	Uttarakhand	2,971
36	West Bengal	42,054
	Total	417,796

Source: Swachh Vidyalaya portal.

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1869 FOR 30.07.2018 ASKED BY DR. BANSHILAL MAHATO AND SHRI RAHUL KASWAN REGARDING TOILETS IN SCHOOLS**

Statement showing State/UT-wise details of girls' toilets sanctioned and constructed under erstwhile schemes of SSA and RMSA up to 31.03.2018

Sl. No.	State/UT	SSA		RMSA	
		Separate Girls Toilets		Toilet Block (Boys and separate girl toilets)	
		Sanctioned	Constructed	Sanctioned	Constructed
1	Andhra Pradesh	18525	18389	2113	1430
2	Arunachal Pradesh	3322	3322	76	76
3	Assam	41840	41486	723	599
4	Bihar	36296	35236	653	616
5	Chhattisgarh	35454	32183	1441	1311
6	Goa	644	635	73	73
7	Gujarat	18355	18355	0	0
8	Haryana	11733	11733	244	138
9	Himachal Pradesh	9980	9976	363	363
10	Jammu & Kashmir	18097	18075	474	254
11	Jharkhand	16568	16568	658	319
12	Karnataka	24818	22832	1257	643
13	Kerala	7671	7662	588	19
14	Madhya Pradesh	62050	61077	3549	2874
15	Maharashtra	22969	22668	162	0
16	Manipur	4209	4209	19	4
17	Meghalaya	5295	5295	154	154
18	Mizoram	3323	3323	215	212
19	Nagaland	2394	2394	35	2
20	Odisha	49773	48033	933	770
21	Punjab	6352	6172	1286	1273
22	Rajasthan	9962	9962	1167	1080
23	Sikkim	608	598	67	65
24	Tamil Nadu	24040	24040	1232	968
25	Telangana	12216	12216	1753	651
26	Tripura	3744	3744	257	167
27	Uttar Pradesh	10813	10813	158	78
28	Uttarakhand	15964	15711	398	313
29	West Bengal	39785	38,945	130	15
30	Andaman & Nicobar Islands	0	0	0	0
31	Chandigarh	0	0	4	0
32	Dadra & Nagar Haveli	258	258	2	0
33	Daman & Diu	27	27	2	2
34	Delhi	724	613	53	0
35	Lakshadweep	10	9	0	0
36	Puducherry	132	132	19	5
TOTAL		517951	506691	20258	14474

Source: Quarterly Progress Report submitted by States and UTs